

21/5/93

2.  
3.6.1993

CCP 85/93 in  
OA 1027/87

V. V. Sathyavarthan  
vs.  
Union of India

Present : Shri K. N. R. Pillai, counsel for  
petitioner.

Shri Romesh Gautam, counsel for the  
respondents.

Learned counsel for the petitioner submits that  
the judgment of the Tribunal has since been complied  
with. Hence, this petition is disposed of. Notice  
discharged.

*B. N. Dhoundiyal*

( B. N. Dhoundiyal )  
Member (A)

*V. S. Malimath*

( V. S. Malimath )  
Chairman

as